

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †3862
TO BE ANSWERED ON 09.08.2016**

†3862. LOAN FROM NSCFDC AND NBCFDC

SHRI VIKRAM USENDI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether loans are being provided by the Government through National Scheduled Castes Finance and Development Corporation (NSCFDC) and National Backward Classes Finance and Development Corporation (NBCFDC) to the needy persons belonging to SC and OBC communities;

(b) if so, the details of the loans disbursed through the said corporations during each of the last three years and the current year, State-wise; and

(c) the number of persons benefited during the said period, State-wise?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) Yes Madam, the National Scheduled Castes Finance and Development Corporation (NSFDC) and National Backward Classes Finance and Development Corporation (NBCFDC) are providing concessional financial assistance in the form of loans through State Channelizing Agencies and Banks for on lending to the persons, living below Double the Poverty Line, of Scheduled Castes and Backward Classes respectively.

(b) & (c): The State-wise loans disbursed & persons benefitted through NSFDC and NBCFDC during last three years (2013-14 to 2015-16) and the current year (2016-17, as on 31.07.2016) are enclosed at Annexure-I & II respectively.

Annexure -I

ANNEXURE-I IN REPLY TO PART (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO.3862 TO BE ANSWERED ON 09.08.2016 RAISED BY SHRI VIKRAM USENDI REGARDING "LOAN FROM NSCFDC AND NBCFDC "

National Scheduled Castes Finance and Development Corporation (NSFDC)

Statement showing State/UT-wise funds disbursed and persons benefitted during the last three years and current year

Sl. No.	State/UT	(Rs. in lakh)							
		2013-14		2014-15		2015-16		2016-17 (As on 31.07.2016)	
		Funds disbursed	Persons benefitted (Nos.)	Funds disbursed	Persons benefitted (Nos.)	Funds disbursed	Persons benefitted (Nos.)	Funds disbursed	Persons benefitted (Nos.)
1	Andhra Pradesh	449.33	575	-	-	2504.36	3650	604.22	1181
2	Bihar	1980.00	3025	4080.00	24000	2881.36	4590	2.69	06
3	Chhattisgarh	40.24	34	575.79	751	656.54	118	2.94	01
4	Goa	4.39	2	7.47	2	6.09	1	-	-
5	Gujarat	3135.15	5136	2107.62	3276	2259.47	1995	1030.83	504
6	Haryana	433.12	357	95.80	54	1223.96	2116	22.83	44
7	Himachal Pradesh	143.94	358	172.76	356	128.02	274	5.45	07
8	Jammu & Kashmir	870.51	968	35.79	5	782.44	285	-	-
9	Jharkhand	450.00	1000	-	-	953.34	1030	3.21	08
10	Karnataka	3410.30	8565	7185.71	9860	3153.40	4505	17.72	29
11	Kerala	657.43	865	1120.70	1258	4366.04	5431	21.37	43
12	Madhya Pradesh	239.40	371	-	-	39.21	72	-	-
13	Maharashtra	2981.55	6578	4563.82	7475	992.86	1614	29.87	01
14	Odisha	95.40	212	-	-	46.51	28	4.43	10
15	Punjab	904.28	2002	3.56	2	4.32	7	550.92	622
16	Rajasthan	1465.35	2553	1814.72	2550	1346.81	2072	1.92	04
17	Tamil Nadu	167.76	353	10.57	2	11.58	7	1824.94	3060
18	Telangana	-	-	-	-	1893.40	2707	177.79	313
19	Uttar Pradesh	1800.00	4000	1581.75	1765	7884.47	13677	4.26	06
20	Uttarakhand	408.10	889	50.66	85	712.35	656	-	-
21	West Bengal	3215.46	14177	2240.86	17601	3357.74	25259	22.84	15
NORTH- EASTERN STATES									
22	Assam	45.00	10	198.00	843	42.19	103	0.94	2
23	Manipur	200.00	1000	39.60	22	100.00	340	-	-
24	Sikkim	54.70	49	96.85	80	110.40	80	-	-
25	Tripura	860.69	728	1022.57	832	2226.75	1117	75.86	45
UNION TERRITORIES									
26	Chandigarh	34.32	118	22.02	66	30.00	79	0.28	1
27	Delhi	450.00	1000	-	-	180.86	102	2.99	7
28	Puducherry	18.00	50	-	-	-	-	-	-
	Total	24514.42	54975	27026.62	70885	37894.47	71915	4408.30	5909

"-" Indicates that no loans were disbursed during the said period and thereby no beneficiary was covered due to non-compliance of the prudential norms of the Scheme by the State Channelizing Agencies (SCAs).

Annexure -II

ANNEXURE-II IN REPLY TO PART (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO.3862 TO BE ANSWERED ON 09.08.2016 RAISED BY SHRI VIKRAM USENDI REGARDING "LOAN FROM NSCFDC AND NBCFDC "

National Backward Classes Finance and Development Corporation (NBCFDC)

Statement showing State/UT-wise funds disbursed and persons benefitted during the last three years and current year

Sl. No.	State/UT	2013-14		2014-15		2015-16		2016-17 (As on 31.07.2016)	
		Funds disbursed	Persons benefitted (Nos.)	Funds disbursed	Persons benefitted (Nos.)	Funds disbursed	Persons benefitted (Nos.)	Funds disbursed	Persons benefitted (Nos.)
1	Bihar	-	-	-	-	-	-	1078.56	1723
2	Chhattisgarh	-	-	-	-	100.00	200	-	-
3	Goa	400.00	630	75.00	100	200.00	212	-	-
4	Gujarat	860.00	3099	490.00	2147	1199.70	4905	100.00	272
5	Haryana	170.26	577	350.00	1118	1200.00	3557	-	-
6	Himachal Pradesh	413.70	674	475.35	1015	1837.19	4697	135.65	242
7	Jammu & Kashmir	250.00	840	200.00	790	200.00	1100	150.00	950
8	Jharkhand	-	-	-	-	500.00	1680	-	-
9	Karnataka	2600.00	9928	2600.00	10224	3500.00	18026	-	-
10	Kerala	11310.00	78274	14290.00	78048	8500.00	54595	2500.00	14620
11	Maharashtra	1250.00	5884	500.00	2280	1000.0	5050	-	-
12	Punjab	400.00	920	300.00	700	500.00	2423	500.00	3910
13	Tamil Nadu	5500.00	46408	5500.00	46827	7500.00	61320	-	-
14	Uttar Pradesh	2500.00	4050	500.00	1495	500.00	5000	-	-
15	Uttarakhand	64.60	211	-	-	-	-	-	-
16	West Bengal	-	-	300.00	1914	250.00	1835	418.98	1467
NORTH- EASTERN STATES									
17	Assam	900.00	5800	900.00	6300	500.00	3500	-	-
18	Manipur	100.00	1200	600.00	4200	500.00	3500	-	-
19	Sikkim	-	-	-	-	200.00	1053	-	-
20	Tripura	1300.00	4181	2100.00	7510	2300.00	10880	1000.00	3200
UNION TERRITORIES									
21	Chandigarh	-	-	-	-	25.00	75	-	-
22	Delhi	8.50	16	-	-	-	-	-	-
23	Puducherry	500.00	2025	500.00	2025	1000.00	4550	-	-
	Total	28527.06	164717	29680.35	166693	31511.89	188158	5883.19	26384

"-" Indicates that no loans were disbursed during the said period and thereby no beneficiary was covered due to non-compliance of the prudential norms of the Scheme by the State Channelizing Agencies (SCAs).